

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-184/ND/2018

In the matter of
C&S Electric Ltd.

....PETITIONER

Vs.

The Indure (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 21.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

(Pradeep R. Sethi)
Hon'ble Member (Tech.)

For the Petitioner /applicant : Mr. Rahul Malhotra, Advocate

For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the petitioner is present. Since the other two petitions, namely, IB-171/ND/2017 & IB-172/ND/2017 which have been listed and are coming up for hearing on 08.3.2018 wherein the parties are one and the same may also be listed on 08.3.2018.

List on 08.3.2018.

—Sd—

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

—Sd—

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

—Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)